# PUNJAB VIDHAN SABHA BULLETIN No. 5

Thursday, the 07<sup>th</sup> March, 2024 (From 10.00 A.M to 2.30 P.M.)

## 1. Questions:

## (a) Starred Questions:

Total no. of questions on the order paper	Answered	Not. Answered	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	01	-	7	12

(b) Unstarred Questions: 15

#### 2. Calling Attention Notice

1. Sardar Manpreet Singh Ayali, M.L.A. drew the attention of the Minister for Revenue towards damage caused to the Wheat and Potato crops due to recent hails and thunderstorms in the State.

(No. 25 & 26)

The Revenue and Rehabilitation Minister gave a reply.

# 3. Resolution

1. Dr. Sukhwinder Kumar Sukhi, M.L.A. (Shiromani Akali Dal) moved the following resolution in the House and while moving the resolution spoke for 11 minutes.

"This House recommends to the State Government to take effective steps to enact a suitable law to maintain and plant more trees in the State and to prevent illegal felling of already planted trees so as to provide protection against the dangerous impacts of polluted environment on humanity, animals and birds."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

1.	Shri Budh Ram (Aam Aadmi Party)	19 minutes
2.	Shri Gurmeet Singh Meet Hayer, Sports and Youth Services Minister	13 minutes
3.	Shri Aman Arora, New & Renewable Energy Resources Minister	07 minutes
4.	Shri Sukhwinder Singh Kotli (Indian National Congress)	09 minutes
5.	Dr.Jasbir Singh Sandhu (Aam Aadmi Party)	05 minutes
6.	Smt. Inderjit Kaur Mann (Aam Aadmi Party)	09 minutes
7.	Sardar Gurdit Singh Sekhon (Aam Aadmi Party)	05 minutes
8.	Sardar Manjit Singh Bilaspur (Aam Aadmi Party)	04 minutes
9.	Smt. Narinder Kaur Bharaj (Aam Aadmi Party)	02 minutes
10.	02 minutes	
11.	02 minutes	
12.	02 minutes	

13. Sardar Kuljit Singh Randhawa (Aam Aadmi Party)

02 minutes

14. Sardar Jagroop Singh Gill (Aam Aadmi Party)

02 minutes

15. Sardar Kulwant Singh Pandori (Aam Aadmi Party)

02 minutes

Only Discussion was held on the resolution because when Shri Lal Chand, Forests and Wild Life Minister was replying to the discussion on the resolution, then the House adjourned.

# 4. Change of time of the Sitting of the House on 11th March, 2024

With the consent of the House, the Hon'ble Speaker changed the time of the commencement of the sitting of the House from 11.00 A.M. to 2.00 P.M. to be held on 11<sup>th</sup> March, 2024.

The Hon'ble Deputy Speaker occupied the Chair of the House from 01.05 P.M. to 2.21 P.M.

The House then adjourned till 02.00 P.M. on Monday, the 11<sup>th</sup> March, 2024.

CHANDIGARH: THE 07<sup>th</sup> MARCH, 2024 RAM LOK KHATANA, SECRETARY.